

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2017
NAME OF THE PETITIONER(S) : Ashok Kumar Kanodia & 2 others
NAME OF THE RESPONDENT(S) : M/s Raghav Industries Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. Dr. K. S. Ravi Chandran, As
S. Maniula Sen, Adv
for PBR & Co, CBE

For Respondents

S. Mani

②. Preeti. S. Ansu
for Rajagopal & Raghunathan for Petitioners
Advocates

Preeti S

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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